NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 292 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Taykouy Finhaldings andig Out uto

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. FERESHTE SETHNA

2. MR. PAWAN SHARMA

3. Ms. SHREEMA DOSHI

4. MR. ADHIRAJ MALHOTRA

5. Ms. KAMEELA DILER

6. MR. SAGAR SARIN

Advocates i/b. DMD Advocates

Advocates for Applicant Companies

Order CSA 292/230-232/NCLT/MB//MAH/2017

Company Application is allowed, vide separate order.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-**M. K. SHRAWAT** Member (Judicial)